GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4458 ANSWERED ON:03.05.2012 NORMS IN CENTRAL SCHEME Ananth Kumar Shri

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government proposes to alter the norms of various Central Schemes taking State-specific needs into account;

(b) if so, the details thereof;

(c) whether the Government proposes to use non-government agencies or institutions in social audit of the implementation of these schemes; and

(d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) & (b) Changes and modifications in the guidelines for various central schemes are carried out on the basis of feedback received from various stakeholders including State Governments from time to time, which is a continuous process.

(c) & (d) The Government has introduced an award known as `Rozgar Jagrookta Puraskar` from 2007-08 to recognize outstanding contributions of civil society organizations. In consultation with the Comptroller & Auditor General of India, MGNREGA Audit of Schemes Rules, 2011 have been notified and all States have been asked to put in place a robust Social Audit Mechanism as out lined in these Rules.